

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. (I.B) No.61/9/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2021**

Name of the Company: BVC Tradeport Pvt. Ltd.
V/s
Salebhai Internet Ltd.

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER


Learned Counsel appeared for the Operational Creditor.

Learned Counsel Mr. U R Bhat appeared for the Corporate Debtor.

At the request of the Learned Counsel for the Corporate Debtor, the matter stands adjourned for hearing.

The matter to appear on 03.02.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of January, 2021.

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